

- Indian Institute of Science (IISc), Bangalore
- Raman Research Institute (RRI), Bangalore
- Institute of Mathematical Science (IMSc), Chennai
- Indian Institute of Technology (IIT), Chennai
- Madras Institute Technology (MIT), Chennai
- Indian Institute of Technology (IIT), Delhi
- Jawaharlal Nehru University (JNU), Delhi
- Institute of Genomics and Integrative Biology (IGIB), Delhi
- University of Hyderabad (UOH) Hyderabad
- Indian Institute of Technology (IIT), Gandhinagar
- Indian Institute of Technology (IIT), Guwahati
- Indian Institute of Technology (IIT), Kharagpur

The Supercomputers that are proposed to be built under the National Supercomputing Mission (NSM) will be connected through National Supercomputing Grid (NSG), which will be an enhanced version of GARUDA Grid.

Accidents at unmanned railway level crossings

†*70. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of RAILWAYS be pleased to state:

- (a) the State-wise number of accidents at unmanned railway level crossings during the last two years;
- (b) whether Government has formulated any plan to prevent such accidents; and
- (c) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): (a) The State-wise data of train accidents is not maintained. However, details of zone-wise accidents at unmanned railway level crossings is maintained in Ministry of Railways. There were 50 unmanned level crossing (UMLC) accidents in 2014-15 and in the last year UMLC accidents decreased to 29, details of which are as under:-

†Original notice of the question was received in Hindi.

Zonal Railway	2014-15	2015-16
Central	0	0
Eastern	0	0
East Central	5	0
East Coast	2	0
Northern	9	9
North Central	1	1
North Eastern	6	5
Northeast Frontier	0	2
North Western	8	7
Southern	2	0
South Central	2	0
South Eastern	2	2
South East Central	1	0
South Western	5	1
Western	6	2
West Central	1	0
Konkan	0	0
Metro	0	0
TOTAL	50	29

(b) and (c) It is the endeavour of Railways to eliminate all unmanned level crossings, in phased manner, by either of the following:-

- Closure - Closing unmanned level crossings having NIL/negligible Train Vehicle Unit (TVU).
- Merger - Merger of unmanned level crossing gate to nearby manned/ unmanned level crossing or subway/Road Under Bridge (RUB)/Road Over Bridge (ROB) by construction of diversion road.
- Provision of Subways/RUBs.
- Manning - Phased manning of unmanned level crossings which cannot be eliminated by above means.

Ministry of Railways has announced a specific sub-mission to eliminate all unmanned level crossings on Broad Gauge in next 3-4 years.

Besides, various measures taken by Indian Railways to prevent accidents at unmanned level crossings are as under:

- Social awareness campaigns to educate road users with the use of various print and electronic media for observance of safe practices prescribed in Motor Vehicle Act and Indian Railways Act and joint ambush checks along with civil police to counter misadventure in front of approaching trains.
- SMS campaigns to create awareness amongst road users.
- Zonal Railways have also been advised to deploy Gate Mitra/Gate Counselors to counsel the road vehicle users for observance of safe practice while negotiating UMLCs. As on 1st February, 2016, about 4188 Gate Mitras have been deployed over Zonal Railways at identified vulnerable UMLCs.

Unsolicited SMSs on mobile phones

†*71. DR. VIJAYLAXMI SADHO: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware of the problems being caused by the large number of unsolicited SMSs sent on mobile phones; and

(b) if so, the kind of punitive action the Ministry has considered/is considering to take to resolve this problem?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) Sir, the Government is aware of the problems being caused by the large number of unsolicited SMSs sent on mobile phones. For solving the problem of Bulk SMS/Unsolicited Commercial Communications (UCCs), Telecom Regulatory Authority of India (TRAI) has laid down a regulatory framework through the 'Telecom Commercial Communications Customer Preference Regulations, 2010' which came into force with effect from 27.09.2011. These regulations have been reviewed from time to time and TRAI has issued sixteen amendments to these regulations to make the regulatory framework more effective and stringent. These regulations prohibit sending of Bulk SMS/UCC by telemarketers/subscribers to telecom consumers, who have registered their numbers in the National Customer Preference Register (NCPR) for not receiving UCC and further provide for the punitive actions against violations of the regulations by registered telemarketers, unregistered telemarketers and service providers.

†Original notice of the question was received in Hindi.